

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

CP/CA No. 106(ND)/2009

Coram:

SHRI S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Datta Infosys Ltd.

SECTION OF THE COMPANIES ACT : 397/398

PRESENT:

**For the APPLICANT / PETITIONER** :- Mr. Narender M. Sharma, Advocate  
Mr. Vivek Malik, Advocate

**For the RESPONDENT** :- Mr. R. K. Gupta, Advocate  
Mr. Ranjesh Singh, Advocate  
Ms Swaralipi Deb Roy, Advocate

ORDER

To come up for further Argument on 15<sup>th</sup> ~~November~~ 2017.

Sd/-

S. K. MOHAPATRA  
HON'BLE MEMBER (T)

Sd-

INA MALHOTRA  
HON'BLE MEMBER (J)